

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Review Application No. 08 of 2020

IN

Company Appeal (AT) (Ins) No. 499 of 2019

IN THE MATTER OF:

Harkirat Singh Bedi

...Appellant

Versus

The Oriental Bank of Commerce.

...Respondent

Present:

For Appellant: Mr. Sudhir Kumar Sharma, Advocate.

For Respondent: None

ORDER

(Virtual Mode)

31.08.2020 Earlier this matter was called but there was a problem of connectivity. Later on because of special Bench, this matter is required to be adjourned.

The record of the Appeal may be kept along with this Application.

List this Application on **15th September, 2020.**

**[Justice A.I.S. Cheema]
Member (Judicial)**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Kanthi Narahari]
Member (Technical)**